

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.04.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 251 of 2020	Pawan Kumar Vs. Utsav Securities Pvt. Ltd & Anr.	Aman Bhalla	Rajiv Virmani Reena Jain Karuna Sharma Karan Valecha-R2
2.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Shubhankar Agarwala	Rajesh Upadhyay Shaunak Mitra
3.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi	Anshum Jain
4.	Comp. App. (AT) (Ins) No. 91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand-R1 & R2 Kunal Godhwani-R3 Viren Sharma
5.	Comp. App. (AT) (Ins) No. 203 of 2021	Essar Shipping Mauritius Holding Ltd. Vs. L & T Finance Ltd. & Anr.	Vivek Jain	
6.	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balagangadharan & Ors. With	K. Parameshwar	Vinod V Mohan Pulickkal Vinod V.- R9, R10 & R11
7.	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balagangadharan & Ors. With	Abid Ali Beeran	Vinod V Mohan Pulickkal Vinod V.- R9, R10 & R11
8.	Comp. App. (AT) No. 129 of 2020	AV Gopalakrishnan & Anr. Vs. K Balagangadharan & Ors.	Parvathy Vijayan	Saiby Jose Kidangoor Vinod V.- R9, R10 & R11

9.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2
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For Hearing

10.	Comp. App. (AT) (Ins) No. 1294 of 2019 Part Heard	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1308 of 2019 Part Heard	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1310 of 2019 Part Heard	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1311 of 2019 Part Heard	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1312 of 2019 Part Heard	Jai Lahari Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1313 of 2019 Part Heard	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1315 of 2019 Part Heard	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1316 of 2019 Part Heard	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi

18.	Comp. App (AT) (Ins) No. 1317 of 2019 Part Heard	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
19.	Comp. App (AT) (Ins) No. 1319 of 2019 Part Heard	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
20.	Comp. App (AT) (Ins) No. 1320 of 2019 Part Heard	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
21.	Comp. App (AT) (Ins) No. 1321 of 2019 Part Heard	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
22.	Comp. App (AT) (Ins) No. 1322 of 2019 Part Heard	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
23.	Comp. App (AT) (Ins) No. 1323 of 2019 Part Heard	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
24.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Meghna Mishra	Atul Sharma K Datta-R1 Arveena Sharma-R2

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar